

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SKYRISE OVERSEAS PRIVATE LIMITED Date of Commencement of Liquidation: 20-02-2020; List of Stakeholders as on Date: 13-03-2020; Name of IP: Mr. Sanjit Kumar Nayak; Last 5 digit of registration number: 10702

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		174068		0	0	0	174068	NA
2	Liquidation costs incurred till date		6804		6804	0	0	0	NA
3	Secured financial creditors	1	474630341	1	474630341	0	0	0	Annexure 3
4	Unsecured financial creditors	3	499866976	3	499866976	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	3	861400	0	0	0	162250	699150	Annexure 6
7	Operational creditors (Government Dues)	1	188064004	1	188064004	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		8	1163603593	5	1162568125	0	162250	873218	